

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 729
ANSWERED ON 07/02/2023

ALLOCATION OF FUNDS FOR DEVELOPMENT OF RURAL AREAS

729. SHRI DULAL CHANDRA GOSWAMI:
SHRI CHANDESHWAR PRASAD:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of funds granted and utilized by the State Government of Bihar for development of rural areas indicating the works on which these funds were spent during each of the last three years; and
- (b) the steps taken by the Government to check proper utilization of funds?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a): The Department of Rural Development (DoRD), Ministry of Rural Development (MoRD) is implementing a number of welfare schemes for the development of rural areas of the country including Bihar in order to alleviate poverty in rural areas and to bring about overall improvement in the quality of life of the people in rural areas. The schemes of the Department aim at strengthening of livelihood opportunities, providing minimum guaranteed employment, promoting self-employment, skilling of rural youths in various useful trades and entrepreneurship, infrastructure development and provision of social assistance. These schemes are Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS), Pradhan Mantri Awaas Yojana – Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETIs) and Shyama Prasad Mukherji Rurban Mission (SPMRM). Further, Department of Land Resources (DoLR), MoRD is also implementing Watershed Development Component (WDC) of Pradhan Mantri Krishi Sinchayee Yojana (PMKSY), which is principally for development of rainfed portions of net cultivated area and culturable wastelands.

The details of funds allocated/released and expenditure incurred/utilized, wherever maintained, during the last three years under these schemes/programmes for State of Bihar are given at **Annexure**.

(b) MoRD accords emphasis for targeted implementation of its schemes/projects. The programme wise factors affecting performance are analyzed and tailored actions are taken accordingly. Some of the major strategies in this regard are:

- i. In order to ensure that the schemes reach closure, the Ministry has evolved a comprehensive multi-level and multi-format system of monitoring and evaluation of the implementation of rural development schemes, including Performance Review Committee Meetings, District Development Co-ordination and Monitoring Committee (“DISHA”) meetings, National Level

Monitors (NLMs), Area Officers Schemes, Common Review Mission, Concurrent Evaluation and Impact Assessment Studies. State specific reviews of States/UTs are also undertaken from time to time and action is taken on the basis of their findings.

- ii. The schemes of the Rural Development have been brought upon end-to-end transaction based MIS, which enables all the stakeholders to monitor status of schemes in a real time basis. The works are photographed with geo-tags and time stamps. All the data of RD schemes are available on public domain.
- iii. In addition to above, the Ministry arranges for sufficient funds for completion of works facilitates forest clearances, coordinates convergence with related Ministries/Agencies for manpower, technical support etc.
- iv. Social Audits are also conducted for some Schemes like Mahatma Gandhi NREGS and PMAY-G. Ombudsman are also appointed for attending to any grievances regarding MGNREGA works. In addition, grievance redressal is being given due attention in all schemes of the Rural Development.
- v. States are advised to recruit adequate staff for implementation of the programme. Norms have been laid for staffing. Funds are provided for supporting hiring of manpower and other administrative expenditure. The training and orientation of programme manpower is also arranged from time to time.
- vi. Norms for administrative and technical oversight and audit have been laid down. Mobile application for inspection viz. Area Officer App has been developed. Similar apps have been developed in other areas too and is an ongoing process depending on the requirements. The performance of officials is monitored against them.
- vii. Regular coordination with the State Govt. for preparation of the fund release proposals and documentation is made and timely advice is tendered to them in this regard. In cases of delay, the matter is escalated to higher levels for seeking release of funds.
- viii. Women networks, community based organisations and civil society organisations are mobilised for creating demand from below for proper implementation of the schemes.

Annexure referred to in reply of part (a) of Lok Sabha Unstarred Question No. 729 for reply on 07.02.2023.

Details of funds allocated/released and expenditure incurred/utilized, wherever maintained, during the last three years under the following schemes/programmes for State of Bihar:

1. Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS)

(Rs. in crore)

Financial year	Central funds released	Expenditure (including State Share)
2019-20	3250.94	3371.17
2020-21	7284.24	6425.68
2021-22	5407.37	6514.70

2. Pradhan Mantri Awaas Yojana – Gramin (PMAY-G)

(Rs. in crore)

Financial Year	Funds Released	Funds Utilized *
2019-20	4,902.96	8,265.94
2020-21	6,683.93	10,004.39
2021-22	3,082.22	5,954.40

* includes State share

3. Pradhan Mantri Gram Sadak Yojana (PMGSY)

Financial Year	Central share released (Rs. in Crore)	Expenditure incurred including state share (Rs. in Crore)
2019-20	286.70	1,552.37
2020-21	49.125	2,173.52
2021-22	375	1,993.13

Note: The reason for expenditure being more than release is because of state having unspent balances from previous releases.

4. Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY-NRLM)

i. Details of the funds allocated, released and utilised under DAY-NRLM:

(Rs. in crore)

Financial Year	Central Allocation	Central Release	Expenditure
2019-20	486.28	630.27	630.27
2020-21	548.42	808.63	962.83
2021-22	1026.33	1026.33	1496.45

ii. Details of the funds allocated, released Under National Rural Economic transformation Project (NRETP)

(Rs. in crore)

Financial Year	Central Allocation	Central Release
2019-20	58.46	79.98
2020-21	43.34	121.70
2021-22	95.40	95.40

5. Deen Dayal Upadhyay – Gramin Kaushalya Yojana (DDU-GKY)

Nil

6. Rural Self Employment Training Institutes (RSETIs)

(Rs. in crore)

2019-20	2020-21	2021-22
4.01	1.03	6.44

7. Shyama Prasad Mukherji Rurban Mission (SPMRM)

(i) Fund Released

(Rs. in crore)

	2019-20	2020-21	2021-22
Fund Released	21.60	0.00	0.00

i. Expenditure reported

(Rs. in crore)

Expenditure in FY 2019- 20			Expenditure in FY 2020- 21			Expenditure in FY 2021- 22		
Convergence	CGF	Total Exp.	Convergence	CGF	Total Exp.	Convergence	CGF	Total Exp.
90.16	0	90.16	42.13	13.34	55.47	100.14	17.54	117.68

CGF: Critical Gap Funding

8. Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)

(Amount in Rs. crore)

Financial Year	Central share Release	Utilization of funds*
2019-20	88.37	33.84
2020-21	0:00	119.01
2021-22	112.94	33.92

*The expenditure includes (Central share + State share +Misc receipts/interest accrued etc)
